प्लेटफार्म नं० 1 पर एक भीड़ इकट्ठी हो गयी जिस ने "रेल को लूटो", "स्टाफ को मारो" के नारे लगाने शुरू कर दिये और वह अति उग्र हो गयी। भीड़ द्वारा स्टेशन कार्यालय के अन्दर घुस कर रोकड़ लूट लेने और रेलवे सुरक्षा दल तथा पुलिस कर्मचारियों को मार डालने या घायल कर देने तथा उन से हथियार छीन लेने के सख्त खतरे को देखते हुए एक सक्षम मजिस्ट्रेट के आदेशों के अधीन गोली चलायी गयी।

घायल होने वाले व्यक्तियों का इलाज स्थानीय सिविल अस्पताल में किया गया था।

(ग) 21-1-1974 को लगभग 11.40 बजे "बिहार बंद" मनाने के लिए एक भारी भीड़ पूर्वी केबिन के पास कोडरमा समपार फाटक के निकट गाड़ियों का चलना बंद करने के लिए इकट्ठी हो गयी और वास्तव में उसने दोनों पटरियों पर गिट्टी आदि रख कर अप मिलिटरी स्पेशल को रोक भी दिया था। कोडरमा में ड्यूटी पर तैनात मजिस्ट्रेट ने बिहार मिलिटरी पुलिस और रेलवे सुरक्षा दल के कर्मचारियों के साथ पटरी को साफ करने की पूरी कोशिश की लेकिन व्यर्थ। उसी दिन लगभग 14.30 बजे 400/500 व्यक्ति कोडरमा स्टेशन के प्लेटफार्म नं० 1 पर इकट्ठे हो गये और "रेल को लूटो", "स्टाफ को मारो" जैसे नारे लगे। भीड़ ने एक सहायक ड्राइवर पर हमला कर दिया जिसे रेलवे सुरक्षा दल और पुलिस ने ड्यूटी मजिस्ट्रेट के आदेश पर हल्का लाठी चार्ज करके बचा लिया। इस पर भीड़ और भड़क उठी और उस ने विभिन्न दिशाओं से पत्थर फेंकने शुरू कर दिये जिस से 12 व्यक्तियों को चोटें आयीं। इसमें रेलवे पुलिस का एक सिपाही शामिल है जिस गम्भीर चोटें आई थी। मजिस्ट्रेट ने रेलवे सुरक्षा दल और पुलिस को लाठी चार्ज करने का दुबारा आदेश दिया। इस लाठी चार्ज का वांछित प्रभाव नहीं हुआ और भीड़ रोकड़ लूटने तथा रेलवे सुरक्षा दल के कर्मचारियों और पुलिस कर्मचारियों को मार डालने या घायल करने और साथ ही उन के हथियार छीन लेने के उद्देश्य से स्टेशन कार्यालय में दाखिल होने का प्रयास करती रही। इस पर मजिस्ट्रेट ने और कोई विकल्प न देख कर जान-माल की संरक्षा के लिए गोली चलाने का आदेश दिया जिसके परिणाम स्वरूप 7 व्यक्तियों को चोटें आयी। लगभग 16-00 बजे भीड़ हटा दी गयी और 16-40 बजे गाड़ियां फिर से चलनी शुरू हो गयी।

Projects sanctioned by Rural Electrification Corporation in Orissa

79. SHRI GAJADHAR MAJHI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the projects sanctioned by the Rural Electrification Corporation during the current financial year in the State of Orissa; and

(b) the particulars regarding the projects sanctioned for the improvement of backward (Adivasi) areas in the State of Orissa during 1973-74?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). The Rural Electrification Corporation has sanctioned 13 rural electrification schemes of Orissa State Electricity Board during the current financial year (up-to January, 1974). The loan assistance involved is Rs. 4.46 crores. The schemes envisage electrification of 914 villages, energisation of 8080 pumpsets and power supply to 1340 small scale and agro-industries. Out of these, 3

schemes involving a loan assistance of Rs. 80.901 lakhs mainly pertain to tribal areas. The details of the schemes are given below:—

Name of the scheme	Amount of loan Sanctioned	Coverage	
		No. of villages	No. of pump set
1	2	3	4
	(Rs. in lakhs)		
Belsura Police Station in Sundergarh District	25·720	63	50
Champa, Patna and Saharpada Blocks in Keonjihar District	28·417	54	11
Naudgaon Block in Sundergarh District . .	26·764	76	25

Recruitment and Promotion Opportunities in Railways for Scheduled Castes and Scheduled Tribes

80. SHRI GAJADHAR MAJHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway Board have taken decisions in regard to recruitment and promotion opportunities in the Railways for the candidates belonging to the Scheduled Castes and Scheduled Tribes;

(b) if so, the broad outlines regarding quota which has been provided;

(c) whether Government have also taken decision to look into the grievances of the staff belonging to Scheduled Castes and Scheduled Tribes; and

(d) if so, the Salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). There is a reservation quota of 15 per cent for Scheduled Castes and 7½ per cent for Scheduled Tribes in recruitment to vacancies which carry scale of pay rising above Rs. 375 p m For other vacancies, varying percentages have been prescribed for each Zonal Railway based on the percentage of population of Scheduled Castes and Scheduled Tribes as compared to the overall population of the area traversed by a particular Railway. In promotions a quota of 15 per cent and 7½ per cent is provided in posts filled by (a) on the basis of seniority-cum-suitability in Class I, II, III and IV, (ii) by competitive examination limited to departmental candidates in Class II, III and IV; and (iii) by selection in Class III and IV provided the element of direct recruitment to these grades does not exceed 50 per cent.

(c) and (d). A special Cell has been set up in the Railway Ministry under a senior officer assisted by two Advisers one each from Scheduled Castes and Scheduled Tribes. The Personnel Department on the zonal railways has also been strengthened by the addition of a Senior Personnel Officer with necessary staff on each railway for this important work.

Cut in Furnace Oil Allocations to Industry

81. SHRI GAJADHAR MAJHI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: